

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 18th July, 2019 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 25 of 2019

A Bill to repeal certain enactments.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventieth Year of the Republic of India as follows:—

1. This Act may be called the Tamil Nadu Repealing Act, 2019. Short title.
2. The enactments specified in the Schedule are hereby repealed to the extent mentioned in the fourth column thereof. Repeal of certain enactments.
3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE SCHEDULE.

REPEALS.

(See section 2)

<i>Year</i>	<i>Number</i>	<i>Short Title</i>	<i>Extent of Repeal</i>
(1)	(2)	(3)	(4)
		<i>Central Act</i>	
1863	XXIII	The Waste Lands (Claims) Act, 1863.	The whole (in its application to the State of Tamil Nadu)

TAMIL NADU ACTS

1919	I	The Koodalmanickam Devaswom Act, 1918.	The whole
1923	VI	The Tamil Nadu Stamp (Further Amendment) Act, 1923.	The whole
1934	II	The Tamil Nadu Local Boards and Elementary Education (Amendment) Act, 1934.	The whole
1935	XI	The Tamil Nadu Elementary Education (Amendment) Act, 1935.	The whole
1939	II	The Tamil Nadu Elementary Education (Amendment) Act, 1939.	The whole
1940	XIX	The Tamil Nadu Rinderpest Act, 1940.	The whole
1948	IV	The Tamil Nadu Tobacco Taxation of Sales and Licensing (Re-enacting) Act, 1948.	The whole
1943	I	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1943.	The whole
1950	XIII	The Tamil Nadu Entertainments Tax (Amendment) Act, 1950.	The whole
1950	XXVIII	The Tamil Nadu Elementary Education (Amendment) Act, 1950.	The whole
1950	XXXIV	The Code of Civil Procedure (Tamil Nadu Amendment) Act, 1950.	The whole
1951	VI	The Tamil Nadu General Sales Tax (Amendment) Act, 1951.	The whole
1951	VIII	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1951.	The whole
1951	XXV	The Tamil Nadu Buildings (Lease and Rent Control) Second Amendment Act, 1951.	The whole
1970	18	The Tamil Nadu Agricultural Produce Markets (Amendment and Validation of Cess) Act, 1970.	The whole
1978	33	The Tamil Nadu Agricultural Produce Markets (Amendment and Special Provisions) Act, 1978.	The whole
1980	24	The Tamil Nadu Agricultural Produce Markets (Amendment and Special Provisions) Amendment Act, 1980.	The whole
1981	5	The Tamil Nadu Agricultural Produce Markets (Amendment) Act, 1981.	The whole

<i>Year</i>	<i>Number</i>	<i>Short Title</i>	<i>Extent of Repeal</i>
(1)	(2)	(3)	(4)
1981	53	The Tamil Nadu Agricultural Produce Markets (Second Amendment) Act, 1981.	The whole
1983	4	The Tamil Nadu Agricultural Produce Markets (Amendment) Act, 1983.	The whole
1984	13	The Tamil Nadu Agricultural Produce Markets and the Tamil Nadu Agricultural Produce Markets (Amendment and Special Provisions) Amendment Act, 1984.	The whole
1985	13	The Tamil Nadu Agricultural Produce Markets (Amendment) Act, 1985.	The whole
1985	37	The Tamil Nadu Agricultural Produce Markets (Second Amendment) Act, 1985.	The whole
1989	8	The Tamil Nadu Agricultural Produce Markets (Amendment) and Validation of Appointment of Special Officers Act, 1989.	The whole
1990	26	The Tamil Nadu Co-operative Societies (Amendment) Act, 1990.	The whole
1991	43	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 1991.	The whole
1992	7	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 1992.	The whole
1993	4	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 1993.	The whole
1994	6	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 1994.	The whole
1994	51	The Tamil Nadu Panchayats (Amendment) Act, 1994.	The whole
1995	4	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 1995.	The whole
1995	29	The Tamil Nadu Panchayats (Amendment) Act, 1995.	The whole
1995	30	The Tamil Nadu Panchayats (Second Amendment) Act, 1995.	The whole
1995	32	The Tamil Nadu Agricultural Produce Marketing (Regulation) Second Amendment Act, 1995.	The whole
1995	45	The Tamil Nadu Panchayats (Third Amendment) Act, 1995.	The whole
1996	14	The Tamil Nadu Panchayats (Amendment) Act, 1996.	The whole
1996	15	The Tamil Nadu Panchayats (Second Amendment) Act, 1996.	The whole
1996	21	The Tamil Nadu Panchayats (Third Amendment) Act, 1996.	The whole
1997	8	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 1997.	The whole
1997	10	The Tamil Nadu Panchayats (Amendment) Act, 1997.	The whole
1997	37	The Tamil Nadu Panchayats (Second Amendment) Act, 1997.	The whole
1997	55	The Tamil Nadu Panchayats (Fourth Amendment) Act, 1997.	The whole
1997	62	The Tamil Nadu Panchayats (Fifth Amendment) Act, 1997.	The whole

<i>Year</i>	<i>Number</i>	<i>Short Title</i>	<i>Extent of Repeal</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
1998	4	The Tamil Nadu Panchayats (Amendment) Act, 1998.	The whole
1998	5	The Tamil Nadu Panchayats (Second Amendment) Act, 1998.	The whole
1998	11	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 1998.	The whole
1998	28	The Tamil Nadu Panchayats (Third Amendment) Act, 1998.	The whole
1998	29	The Tamil Nadu Panchayats (Fourth Amendment) Act, 1998.	The whole
1998	53	The Tamil Nadu Panchayats (Fifth Amendment) Act, 1998.	The whole
1998	54	The Tamil Nadu Panchayats (Sixth Amendment) Act, 1998.	The whole
1998	55	The Tamil Nadu Panchayats (Seventh Amendment) Act, 1998.	The whole
1998	61	The Tamil Nadu Agricultural Produce Marketing (Regulation) Second Amendment Act, 1998.	The whole
1999	2	The Tamil Nadu Panchayats (Amendment) Act, 1999.	The whole
1999	3	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 1999.	The whole
1999	19	The Tamil Nadu Panchayats (Second Amendment) Act, 1999.	The whole
1999	29	The Tamil Nadu Panchayats (Third Amendment) Act, 1999.	The whole
1999	30	The Tamil Nadu Panchayats (Fourth Amendment) Act, 1999.	The whole
1999	31	The Tamil Nadu Panchayats (Fifth Amendment) Act, 1999.	The whole
1999	32	The Tamil Nadu Panchayats (Sixth Amendment) Act, 1999.	The whole
1999	44	The Tamil Nadu Panchayats (Seventh Amendment) Act, 1999.	The whole
1999	46	The Tamil Nadu Panchayats (Eighth Amendment) Act, 1999.	The whole
1999	51	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 1999.	The whole
2000	5	The Tamil Nadu Panchayats (Amendment) Act, 2000.	The whole
2000	23	The Tamil Nadu Panchayats (Second Amendment) Act, 2000.	The whole
2000	24	The Tamil Nadu Panchayats (Fifth Amendment) Act, 2000.	The whole
2000	27	The Tamil Nadu Panchayats (Third Amendment) Act, 2000.	The whole
2000	30	The Tamil Nadu Panchayats (Sixth Amendment) Act, 2000.	The whole
2001	1	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2000.	The whole
2001	12	The Tamil Nadu Co-operative Societies (Amendment) Act, 2001.	The whole
2001	18	The Tamil Nadu Panchayats (Amendment) Act, 2001.	The whole
2001	19	The Tamil Nadu Panchayats (Second Amendment) Act, 2001.	The whole
2002	3	The Tamil Nadu Panchayats (Amendment) Act, 2002.	The whole
2002	8	The Tamil Nadu Panchayats (Third Amendment) Act, 2002.	The whole
2002	9	The Tamil Nadu Co-operative Societies (Amendment) Act, 2002.	The whole
2002	28	The Tamil Nadu Panchayats (Second Amendment) Act, 2002.	The whole
2002	49	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2002.	The whole

<i>Year</i>	<i>Number</i>	<i>Short Title</i>	<i>Extent of Repeal</i>
(1)	(2)	(3)	(4)
2002	52	The Tamil Nadu Panchayats (Fifth Amendment) Act, 2002.	The whole
2003	7	The Tamil Nadu Panchayats (Amendment) Act, 2003.	The whole
2003	18	The Tamil Nadu Co-operative Societies (Amendment) Act, 2003.	The whole
2003	34	The Tamil Nadu Panchayats (Second Amendment) Act, 2003.	The whole
2003	36	The Tamil Nadu Panchayats (Third Amendment) Act, 2003.	The whole
2003	42	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2003.	The whole
2004	3	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 2003.	The whole
2004	13	The Tamil Nadu Co-operative Societies (Amendment) Act, 2004.	The whole
2004	21	The Tamil Nadu Panchayats (Amendment) Act, 2004.	The whole
2004	22	The Tamil Nadu Panchayats (Second Amendment) Act, 2004.	The whole
2004	36	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2004.	The whole
2004	39	The Tamil Nadu Panchayats (Third Amendment) Act, 2004.	The whole
2005	3	The Tamil Nadu Co-operative Societies (Amendment) Act, 2005.	The whole
2005	6	The Tamil Nadu Panchayats (Amendment) Act, 2005.	The whole
2005	15	The Tamil Nadu Panchayats (Second Amendment) Act, 2005.	The whole
2005	16	The Tamil Nadu Panchayats (Third Amendment) Act, 2005.	The whole
2005	19	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2005.	The whole
2006	6	The Tamil Nadu Panchayats (Second Amendment) Act, 2006.	The whole
2006	9	The Tamil Nadu Panchayats (Amendment) Act, 2006.	The whole
2006	17	The Tamil Nadu Panchayats (Fifth Amendment) Act, 2006.	The whole
2006	20	The Tamil Nadu Co-operative Societies (Amendment) Act, 2006.	The whole
2006	21	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 2006.	The whole
2006	22	The Tamil Nadu Panchayats (Third Amendment) Act, 2006.	The whole
2006	23	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2006.	The whole
2006	38	The Tamil Nadu Panchayats (Sixth Amendment) Act, 2006.	The whole
2006	39	The Tamil Nadu Co-operative Societies (Third Amendment) Act, 2006.	The whole
2007	6	The Tamil Nadu Co-operative Societies (Amendment) Act, 2007.	The whole
2007	12	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2007.	The whole
2007	16	The Tamil Nadu Panchayats (Amendment) Act, 2007.	The whole
2007	17	The Tamil Nadu Panchayats (Second Amendment) Act, 2007.	The whole
2007	23	The Tamil Nadu Panchayats (Third Amendment) Act, 2007.	The whole
2007	24	The Tamil Nadu Panchayats (Fifth Amendment) Act, 2007.	The whole
2007	25	The Tamil Nadu Panchayats (Sixth Amendment) Act, 2007.	The whole
2008	3	The Tamil Nadu Co-operative Societies (Amendment) Act, 2008.	The whole
2008	10	The Tamil Nadu Panchayats (Amendment) Act, 2008.	The whole
2008	11	The Tamil Nadu Panchayats (Second Amendment) Act, 2008.	The whole

<i>Year</i>	<i>Number</i>	<i>Short Title</i>	<i>Extent of Repeal</i>
(1)	(2)	(3)	(4)
2008	19	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 2008.	The whole
2008	34	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2008.	The whole
2008	39	The Tamil Nadu Panchayats (Seventh Amendment) Act, 2008.	The whole
2008	40	The Tamil Nadu Panchayats (Third Amendment) Act, 2008.	The whole
2008	41	The Tamil Nadu Panchayats (Fifth Amendment) Act, 2008.	The whole
2008	42	The Tamil Nadu Panchayats (Sixth Amendment) Act, 2008.	The whole
2008	46	The Tamil Nadu Co-operative Societies (Fourth Amendment) Act, 2008.	The whole
2008	58	The Tamil Nadu Panchayats (Eighth Amendment) Act, 2008.	The whole
2008	59	The Tamil Nadu Panchayats (Ninth Amendment) Act, 2008.	The whole
2009	7	The Tamil Nadu Co-operative Societies (Amendment) Act, 2009.	The whole
2009	12	The Tamil Nadu Panchayats (Fourth Amendment) Act, 2009.	The whole
2009	14	The Tamil Nadu Panchayats (Second Amendment) Act, 2009.	The whole
2009	20	The Tamil Nadu Panchayats (Third Amendment) Act, 2009.	The whole
2009	28	The Tamil Nadu Panchayats (Amendment) Act, 2009.	The whole
2010	6	The Tamil Nadu Co-operative Societies (Amendment) Act, 2010.	The whole
2010	16	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 2010.	The whole
2010	30	The Tamil Nadu Co-operative Societies (Fourth Amendment) Act, 2010.	The whole
2011	11	The Tamil Nadu Co-operative Societies (Amendment) Act, 2011.	The whole
2011	18	The Tamil Nadu Panchayats (Amendment) Act, 2011.	The whole
2012	5	The Tamil Nadu Co-operative Societies (Amendment) Act, 2012.	The whole
2012	14	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 2012.	The whole
2012	15	The Tamil Nadu Panchayats (Amendment) Act, 2012.	The whole
2012	44	The Tamil Nadu Panchayats (Second Amendment) Act, 2012.	The whole
2012	45	The Tamil Nadu Panchayats (Third Amendment) Act, 2012.	The whole
2012	46	The Tamil Nadu Co-operative Societies (Fifth Amendment) Act, 2012.	The whole
2014	12	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Act, 2014.	The whole
2014	22	The Tamil Nadu Panchayats (Amendment) Act, 2014.	The whole
2016	5	The Tamil Nadu Panchayats (Amendment) Act, 2016.	The whole

STATEMENT OF OBJECTS AND REASONS.

The Legislative department, Ministry of Law and Justice, Government of India forwarded a list of Acts and requested to identify the Acts in existence / in force in the State of Tamil Nadu and to take necessary action for repeal of the said Acts. Further, the State Law Commission has recommended in its various Reports to repeal certain enactments, as the said enactments have become obsolete and redundant. Therefore, the Government have decided to repeal such obsolete and redundant laws.

2. The Bill seeks to give effect to the above decision.

C.VE. SHANMUGAM,
Minister for Law, Courts and Prisons.

K. SRINIVASAN,
Secretary.

